

# ACT NO. X OF 1936.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the  
26th April, 1936.)

## An Act further to amend the Indian Tariff Act, 1934, for certain purposes.

XXXII of  
1934.

WHEREAS it is expedient further to amend the Indian Tariff Act, 1934, for the purposes herein-after appearing; It is hereby enacted as follows:—

1. This Act may be called the Indian Tariff Short title. (Amendment) Act, 1936.

XXXII of  
1934.

2. In the First Schedule to the Indian Tariff Act, 1934,—  
Amendment of First Schedule, Act XXXII of 1934.

(a) for Items Nos. 10 (1) and 10 (2), the following items shall be substituted, namely:—

“ 10 (1)	WHEAT	Protective	Re. 1 per cwt.	..	..	March 31st, 1937.
10 (2)	BROKEN RICE	Protective	Twelve annas per Indian maund of 82 2/7 lbs. avoirdupois weight.	..	..	March 31st, 1937.”;

and

(b) for Item No. 11 (1) the following item shall be substituted, namely:—

“ 11 (1)	WHEAT FLOUR	Protective	Re. 1 per cwt.	..	..	March 31st, 1937.”
----------	-------------	------------	----------------	----	----	-----------------------

<sup>1</sup> This section came into effect on the 9th April, 1936, by virtue of a declaration inserted in the Bill under the Provisional Collection of Taxes Act, 1931 (XVI of 1931).

Price anna 1 or 1½d.